

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 114
IB-61/(ND)/2021

IN THE MATTER OF:

JSB Consultant

....Applicant

Vs.

AL Tabarak Frozen Foods Pvt. Ltd.

....Respondent

Order under Section 9 of IBC.

Order delivered on 25.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant :

For the Respondent :

ORDER

Learned Counsel for the applicant is in audible at all. List on 09.04.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

Vaishali – 25.03.2021